

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020**
Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in
the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9,**
CGO Complex, Lodhi Road, New Delhi — 110003.

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2020 (MONDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood
2.	Comp. App. (AT) No. 290 of 2019	Khetan Granite Pvt. Ltd. Vs. Office of Registrar of Companies, Jharkhand	Heena George	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1479 of 2019 (With Defects)	Padmaiah Vuppu Vs. Fortuna Projects India Pvt Ltd. (Through its Liquidator) & Ors.	Aliya Durafshan	
4.	Compensation Application (AT) No.1 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3

5.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra
6.	Comp. App. (AT) (Ins) No. 918-919 of 2019	First Global Finance Pvt Ltd. Vs. IVRCL Ltd.	Pushkar Sood	Rajiv Kapur-R2 Nirav Shah-RP
7.	Comp. App. (AT) (Ins) No. 1231 of 2019	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1
8.	Comp. App. (AT) (Ins) No. 1233 of 2019	Excel Infra Logistics Pvt. Ltd. Vs. Karnani Solvex Pvt. Ltd.	Pradhuman Gohil	Prince Mohan Sinha
9.	Comp. App (AT) (Ins) No. 1331 of 2019	Thermosol Glass India Pvt Ltd. Vs. N S Associates Pvt Ltd.	Saurabh Munjal	Irfan Ali

For Hearing (Part Heard)

10.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. With	Swapnil Gupta	Saurabh Jain
11.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors. With	M.L. Sharma	Saurabh Jain
12.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha- R2

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By Order

-sd/-
Registrar